

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 12/111/2009

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018

NAME OF THE COMPANY: Gangaden Vijay Kumar (HUF) &Anr. Vs. M/s
Data Infosys Ltd.

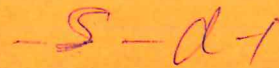
SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

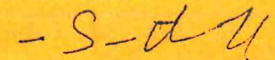
Present: Ms. Swaralipi Deb Roy and Mr. R. K. Gupta, Advocates for the
Petitioner
Mr. Vivek Malik and Mr. Dhawal Malik, Advocates for the
Respondent

ORDER

List this case for directions on 9th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)